

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

R.P. No. 2 of 2015 in Appeal no. 163 of 2013

Dated : 9th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Power Transmission Corporation of Uttarakhand Ltd. ...Review Petitioner (s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. Sarul Jain
Mr. Kamal Kant, AR**

Counsel for the Respondent(s):

ORDER

Issue Notice to all the Respondents returnable on 29.01.2015. Dasti service is permitted.

Post on **29.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/mk